

तूफान एक्सप्रेस दुर्घटना

*२२३७. श्री रघुनाथ सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि ३० अप्रैल १९५६ को बरही रेलवे स्टेशन (मुंगेर के निकट) के समीप लगभग ४०० व्यक्ति रेलवे पटरी पर दिल्ली आने वाली तूफान-एक्सप्रेस के सामने रुक गये और उन्होंने गाड़ी रोकने का प्रयास किया जिसके परिणामस्वरूप ४ व्यक्ति घायल हुए ?

रेलवे तथा परिवहन उपमंत्री (श्री धलगेशन) : जी, हाँ १-५-१९५६ को न कि ३०-४-१९५६ को।

POST OFFICES IN KURNOOL

*2238. **Shri Gadilingana Gowd:** Will the Minister of **Communications** be pleased to state:

(a) the extent to which the target for opening Post Offices in rural areas fixed under the First Five Year Plan for Kurnool District in Andhra State has been achieved; and

(b) whether any programme has been chalked out to open Post Offices in all villages of the above district having a population of one thousand and above?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) 114 Post Offices were opened in rural areas in Kurnool District during the First Five Year Plan period and the target has been fully achieved.

(b) No.

ROPEWAY IN ASSAM

*2239. **Shri K. P. Tripathi:** Will the Minister of **Transport** be pleased to state:

(a) whether there is any scheme under consideration for construction of Ropeway to link Gauhati with Khasi and Jaintia Hills; and

(b) if so, whether any decision has been taken?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). A scheme for the construction of a ropeway between Shella Bazar and Amingaon in Assam is still under consideration.

CATERING ON RAILWAYS

*2240. { **Thakur Jugal Kishore Sinha:**
Shri Asthana: .

Will the Minister of **Railways** be pleased to state:

(a) the steps that are being taken to encourage Vendor Co-operative Societies on railways;

(b) whether any application has been received by the authorities of the North-Eastern Railway from any Vendor Co-operative Society; and

(c) if so, the policy of Government in respect of the private and co-operative agencies in giving contracts?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (c). The policy followed is that while no preference as such is sought to be given in the award of vending contracts to Co-operative Societies of Vendors each case is being decided on merits.

(b) Yes.

LATE DELIVERY OF TELEGRAMS

2032. **Chaudhur Muhammed Shaf-fee:** Will the Minister of **Communications** be pleased to state:

(a) the number of complaints received by the P. and T. Department regarding late delivery of telegrams in India, circle-wise from the 1st April, 1955 to the 31st March, 1956;

(b) the reasons for delay; and

(c) the action taken, in general?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) 16,679. A statement showing the circle-wise figures is laid on the Table [See Appendix XIII, annexure No. 34]. The total number of telegrams handled during 1955-56 was 2,79,69,483 (provisional figures). The ratio of complaints to the volume of traffic handled works out to 0.6%.

(b) Insufficient or wrong address given by the senders interruption of telecommunications, non-availability of the addressee, mutilation of address and negligence of staff etc., etc.

(c) Close and intensive supervision of the receipt, transmission and delivery of telegrams, suitable punishments for the delinquents and instructions to the telegraph offices from time to time for prompt delivery of telegrams etc.

HOUSE ALLOWANCE

2033. Chaudhuri Muhammed Shaf-fee: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Railwaymen posted at Ghaziabad do not get House Allowance, though its population is more than the required population for this purpose and this place is being treated as Delhi Area as regards duty, postal amenities and such other matters;

(b) if so, the reasons therefor;

(c) whether Government are considering the grant of House Allowance; and

(d) if so, when and how much and if not, the reasons?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Yes, Sir. Railway servants posted at Ghaziabad do not get House Allowance, as the population of the town is less than one lakh. Also, Ghaziabad is a part of U.P. and not of Delhi city or State.

(c) No, Sir.

(d) House rent allowance is admissible only to towns with a population of over one lakh. Ghaziabad does not fulfil this criterion.

अजमेर-चित्तौड़गढ़ विभाग में गाड़ियां

२०३४. श्री भीष्मा भाई : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पश्चिमी रेलवे के अजमेर-चित्तौड़गढ़ विभाग पर यात्री-गाड़ियां सामान्यतया विलम्ब से चलती हैं ;

(ख) यदि हां, तो क्या उस सम्बन्ध में कोई मासिक रिपोर्ट तैयार की जाती है; और

(ग) इसको रोकने के लिये क्या कार्यवाही की गई है ?

रेलवे तथा परिवहन उपमंत्री (श्री अलमेशान):
(क) जनवरी से मार्च १९५६ के बीच अजमेर-चित्तौड़गढ़ सेक्शन की कुछ सवारी गाड़ियों के समय पर चलने में कमी हुई है।

(ख) तथा (ग). डिस्ट्रिक्ट, रीजन और हेडक्वार्टर्स में गाड़ियों के रोज के काम के बारे में जो रोजाना छान-बीन की जाती है, उसके अलावा हर १० दिन और महीने के आखार पर भी गाड़ियों के समय पर चलने की जांच की जाती है। जांच के बाद जैसी जरूरत होती है, समय-समय पर सुधार के लिये जरूरी उपाय किये जाते हैं। इस सेक्शन पर गाड़ियों के समय पर चलने में सुधार हुआ है।

यात्री सूचियायें

२०३५. श्री भीष्मा भाई : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महु रेलवे स्टेशन पर, जहां सेना के बड़े बड़े पदाधिकारी प्रायः आते जाते रहते हैं, प्रथम श्रेणी के प्रती-क्षालयों में फ्लश के शौचालय और पेशाबघर नहीं हैं;

(ख) यदि हां, तो उसके क्या कारण हैं; और

(ग) इस सम्बन्ध में रेलवे प्रशासन क्या कार्यवाही कर रहा है ?

रेलवे तथा परिवहन उपमंत्री (श्री अलमेशान):

(क) जी, हां।

(ख) पानी की कमी के कारण फ्लश टंग की टट्टियां नहीं बनायी जा सकीं। पानी के लिए रेलवे को मिलिटरी इंजीनियरिंग सर्विस पर निर्भर रहना पड़ता है।

(ग) अधिक पानी के लिये महु की मिलिटरी इंजीनियरिंग सर्विस के अधिकारियों को पहले ही लिखा गया है। अब वे अधिक पानी देने पर राजी हो गये हैं। जब पानी की उनकी अपनी व्यवस्था में सुधार की योजना पूरी हो जायेगी, तो रेलवे को अधिक पानी मिलेगा। इस योजना के पूरे होने में लगभग छः महिने लगेगे।